#### FIFTEENTH KERALA LEGISLATIVE ASSEMBLY

### FIRST SESSION

## BULLETIN - PART II JUNE 23, 2021

No. 44

SI.

## **Consolidated List of Official Legislative Business**

A consolidated List of Official Legislative Business transacted during the First Session of the Fifteenth Kerala Legislative Assembly is given below :

No.	Title of Bill	Minister -in-charge	Remarks	
(1)	(2)	(3)	(4)	
I Laying of Bills Assented :- (Bills passed during 14th KLA)				
1.	The Sree Narayanaguru Open University Bill, 2021 (Bill No. 275)	DR. K. T. Jaleel, Minister for Higher Education, Welfare of Minorities, Wakf and Hajj Pilgrimage.	The Bill received the assent of the Governor on February 1, 2021. The Bill as assented to by the Governor was laid on the Table by the Secretary on June 1, 2021. (Act 1 of 2021)	
2.	The Kerala Appropriation Bill, 2021 (Bill No. 278)	Dr. T. M. Thomas Isaac, Minister for Finance and Coir.	The Bill received the assent of the Governor on February 5, 2021. The Bill as assented to by the Governor was laid on the Table by the Secretary on June 1, 2021. (Act 2 of 2021)	
3	The Kerala Appropriation (Vote on Account) Bill, 2021 (Bill No. 279)	Dr. T. M. Thomas Isaac, Minister for Finance and Coir.	The Bill received the assent of the Governor on February 5, 2021. The Bill as assented to by the Governor was laid on the Table by the Secretary on June 1, 2021. (Act 3 of 2021)	

II. Bills Introduced					
1.	The Kerala Finance Bill, 2021 (Bill No. 2)	Shri. K. N. Balagopal, Minister for Finance.	The Bill was published as Gazette Extraordinary on June 9, 2021. The Bill was introduced in the Assembly on June 10, 2021.		
2.	The Kerala Finance (No.2) Bill, 2021 (Bill No. 3)	Shri. K. N. Balagopal, Minister for Finance.	The Bill was published as Gazette Extraordinary on June 9, 2021. The Bill was introduced in the Assembly on June 10, 2021.		
m.	III. Bills Passed				
1	The Kerala Epidemic Diseases Bill, 2021 (Bill No.1)	Smt. Veena George, Minister for Health, Woman and Child Development.	The Bill was published as Gazette Extraordinary on May 28, 2021. The Bill was introduced in the Assembly on June 3, 2021. It was considered and passed on the same day.		
2	The Kerala Appropriation (Vote on Account No. 2) Bill, 2021 (Bill No.4)	Shri. K. N. Balagopal, Minister for Finance.	The Bill was published as Gazette Extraordinary on June 10, 2021. The Bill was introduced in the Assembly on June 10, 2021 and was passed on the same day.		

# S. V. UNNIKRISHNAN NAIR, SECRETARY.